t [NATIMONAL SMALL INDUSTRIES CORPORATION OKHLA, NEW DELHI

904. SHRI SURAJ PRASAD: WiH the Minister of INDUSTRIAL DEVELOPMENT/ औद्यागिक विकास मंत्री be pleased to state:

(a) whether it is a fact that the Ministry of Finance has circulated a memo to all the undertakings in Delhi suggesting them to grant 30 per cent o<: the pay as house rent allowance to their employees;

(,b) whether it is also a fact that some of the undertakings have agreed to give 30 per cent of the pay as house rent allowance to their employees where as the National Small Industries Corporation, Okhla, New Delhi, have declined to give 30 per cent of the pay as house rent allowance to its employees; and

(c) if so, the steps Government propose to take in order to ensure payment of house rent allowance to these employees as per suggestions contained in the said memo.?]

t[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्रालय में उपमंत्री (SHRI SIDDHE-

औद्योगिक विकास मंत्रालय में उपमंत्री (प्रो० सिद्धेश्वर प्रसाद) : (क) जी, हां इस संबंध में मार्गदर्शी सिद्धान्तों को वित्त मंत्रालय के सरकारी उद्यम ब्यूरो (ब्युरो आफ पब्लिक इन्टरप्राइजेस) द्वारा परिचालित किया गया है ।

(ख) और (ग) सरकारी क्षेत्र के कुछ उपक्रमों ने सुझाव स्वीकार कर लिया है । जहां तक राष्ट्रीय लघु उद्योग निगम लि० का संबंध है, सुझाव पर निगम के निदेशक मंडल द्वारा विचार किया जा रहा है जो इस कार्य के लिये सक्षम प्राधिकारी है ।

SHWAR PRASAD): (a) Yes, Sir, guidelines in this regard have been circulated by the Bureau of Public Enterprises in the Ministry of Finance.

(b) and (c) Some of the public sector undertakings have accepted the suggestion. So far as the National Small Industries Corporation Limited, is concerned, the suggestion is being considered by the Board of Directors of the Corporation, who are the competent authority for the purpose.]

■([CEMENT PLIANT IN HOSHANGABAD

होशंगाबाद में सीमेंट का कारखाना

9 :5. श्री निरंजन वर्मा :
श्री बलराम दास :
श्री सवाई सिंह सिसोदिया :

क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने होशंगाबाद (म० प्र०) में एक सीमेन्ट का कारखाना स्थापित करने के लिये लाइसेंस दे दिया है ;

(ख) यदि नहीं, तो उसके क्या कारण हैं और इसके कब तक दिये जाने की सम्भावना है ; और

(ग) मध्य प्रदेश स्थित मैहर में एक सीमेंट का कारखाना स्थापित करने के लिये लाइसेंस दिये जाने के सम्बन्ध में क्या स्थिति है ?

905. SHRI NIRANJAN VARMA:
SHRI BALRAM DAS:
SHRI SWAISINGH SISODIA:

Will the Minister of INDUSTRIAL DEVELOPMENT/औद्यगिक विकास मंत्री te pleased to state:

(a) whether Government have since issued a licence for setting up of a Cement Plant in Hoshangabad (M.P.);

(b) if not, the reasons thereof and when it is likely to he issued; and

(c) what is the position in regard to the issuing of licence for setting up of a cement Plant at Maihar in Madhya Pradesh?]

t[ ] English translation.

औद्योगिक विकास मंत्रालय में राज्य मंत्री (श्री घनश्याम ओझा) : (क) जी, नहीं ।

(ख) और (ग) इन स्थापना स्थलों के संबंध में प्राप्त हुए आवेदन पत्रों की अभी जांच की जा रही है ।

f [THE MINISTER OF STATE IN THE MINISTRY OF INDLSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्रालय में राज्य मंत्री (SHRI GHANSHYAM OZA): (a) No. Sir.

(b) and (c) The applications received for these locations are still under examination.]

मध्य प्रदेश में टेलीकम्यूनिकेशन स्विचिंग इक्विपमेंट कारखाना

९०६. श्री निरंजन सिंह वर्मा :
श्री बलराम दास :
श्री सवाई सिंह सिसोदिया :

क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश के मुख्य मंत्री ने राज्य में टेलीकम्यूनीकेशन स्विचिंग इक्विपमेंट कारखाने की स्थापना हेतु अनुरोध किया था;

(ख) क्या आई० टी० आई० के चेयरमैन की अध्यक्षता में एक तकनीकी दल ने राज्य के कतिपय स्थानों का पहले ही निरीक्षण कर लिया था ;

(ग) यदि हां, तो उस दल के निष्कर्ष क्या है और सरकार द्वारा इस विषय में क्या निर्णय किया गया है ; और

(घ) यदि अब तक निर्णय नहीं किया गया है तो वह कब तक सम्भावित है ?

t [TELE-COMMUNICATION SWITCHING EQUIPMEMT FACTORY IJN MADHYA PRADESH.

906. SHRI NIRANJAN VARMA: SHRI BALRAM DAS: SHRI SWAISINGH SISODIA

Will the Minister of COMMUNICATIONS/ संचार मंत्री be pleased to state:

(a) whether it is a fact that the Chief Minister of Madhya Pradesh had requested to locate a tele-communication switching equipment factory in the State;

(b)i whether a Technical Team headed by the Chairman I.T.I, had already inspected certain sites in the state;

(c) if so, what are the findings of the Team and the decision taken by Government in the matter; and

(d) if no decision has so far been taken the time by when it is expected:']

संचार मंत्री (श्री एच० एन० बहुगुणा) : (क) तथा (ख) जी हां ।

(ग) तथा (घ) आशा है कि यह दल लगभग एक महिने की अवधि में सरकार को अपना प्रतिवेदन प्रस्तुत कर देगा । उसके बाद सारे तत्वों को ध्यान में रखते हुए कारखाने के स्थान के बारे में सरकार द्वारा निर्णय किया जाएगा ।

t[THE MINISTER OF COMMUNICATIONS/ संचार मंत्री (SHRI H. N. BAHUGUNA): (a) and (b) Yes.

(c) and (d) The Team is expected to submit its report to the Government of India in about a month's time. The decision of the Government about the location of the Factory would be taken thereafter, keeping all the relevant factors in view.l

f[ ] English translation.